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OA, No. 694/2012

HEARING SL. NO. 5

OA, No. 694/2012Order dated 28th March, 2014.

Counsel-

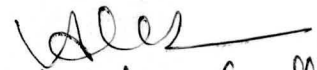
The Hon'ble Mr. A.K. Pattnaik, Member (J)

The Hon'ble Mr. R.C. Mishra, Member (A)

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By filing Memo dated 27th March, 2014, learned counsel for the Applicant submitted that as the Applicant has in the meantime retired from service, this OA has been rendered infructuous and the OA be disposed of accordingly. Having heard learned counsel for both sides, this OA is accordingly disposed of being infructuous. No costs.


Member (Admin.)


Member (Judl.)